

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA) No.734/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

| | | | |
|---------------------|----------------------------------------------------------------------|------------------------------------------|---------------------|
| Name of the Company | | Arohan Financial Services Pvt.Ltd.& Anr. | |
| Under Section | | 230-232 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Souvik Bhadra, Advocate
2. Shakezad Kazi, Advocate
3. Avui Sarkar, Advocate

For the Petitioners

A. Sarkar
31/1/18

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.)
Member (J)